

Doodhagan, Assam
Dhubri T.V. Relay Centre

2132. **SHRI NURUL ISLAM:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there has been a demand for converting the Dhubri T.V. relay centre into High Power T.V. relay centre or Programme Production Centre; and

(b) if so, the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

(b) It has not been possible to set up either a high power TV transmitter or a programme production centre at Dhubri because of the constraint on financial resources.

Central Investment Subsidy Scheme

2133. **SHRI SOBHANADRE-ESWARA RAO VADDE:** Will the PRIME MINISTER be pleased to state:

(a) the amount due to the Government of Andhra Pradesh towards reimbursement under Central Investment Subsidy Scheme;

(b) the likely date by which the amount will be re-imbursed to the Government of Andhra Pradesh; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (c) The Central Government have received claims worth Rs. 23.88 crores from Government of Andhra Pradesh for reimbursement under the Central Investment Subsidy Scheme. The Central Investment Subsidy Scheme expired on 30-9-1988. The State Governments and the Union Territory Administrations were advised that

only subsidy amounts in respect of projects approved by the State Level Committees/District Level Committees on or before 30th September, 1988 and paid before 30th September, 1989 (for non-manufacturing units) and 31st December, 1989 (for manufacturing units) would be reimbursed by the Central Government. As the claims from Andhra Pradesh were not approved before 30-9-1988, they are not eligible for reimbursement.

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Families benefited under Integrated Rural Development Programme (IRDP)

2134. **SHRI BHAGEY GOBARDHAN:**

SHRIMATI SUMITRA MAHAJAN:

SHRI PRABHU DAYAL KATHERIA:

SHRI BHAGWAN SHANKAR RAWAT:

SHRIMATI MAHENDRA KUMARI:

Will the PRIME MINISTER be pleased to state:

(a) the number of Integrated Rural Development Programme (IRDP) beneficiaries each amongst the Scheduled Castes and Scheduled Tribes who have crossed the poverty line during the last two years and current year vis-a-vis the number of families assisted in each category State-wise;

(b) whether there has been an adverse impact of IRDP during these years and if so, the reasons therefor; and

(c) the steps being taken to further strengthen the IRDP to bring down the incidence of poverty at a faster rate?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) The Statement-I indicating the number of families assisted during the last two years